## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P-64/2007 & 66/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company		Sree Mohan Jatia & Ors -Versus- Jatia Cotton Mills Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Provit Kos. Ray Sv. Adv. Jos R 3. Nv. M. Mandali Adv Jos R 3. No. A. Das

2. Mr. Reetsbeata Mitea, Adv. ] Internenses in C.P-64/07 4
Mr. Ayan De, Adv. ] Petitioners in C.P-66/08.
Ms Payal Saha, Adv. ]

## ORDER

Ld. Counsel for the petitioners in C.P.No. 66/2008 and intervenors in C.P.No. 64/2007 and the respondent No. 3 are present.

List on 06/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)